

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P.(IB)/9(AHM)2021

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2021

Name of the Company:

Bank of India

V/s

Shree Rajeshwaranand Paper Mills Ltd

Section:

7 of Insolvency and Bankruptcy Code, 2016

ORDER

No one appeared for the Financial Creditor.

We direct the Financial Creditor to serve notice to the Corporate Debtor by speed-post and by e-mail and to file affidavit within two weeks.

Matter to appear for further consideration on 09.03.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 13th day of January, 2021